

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.1239 of 2011

[Arising out of Order-in-Appeal No OIA-BC/161-163/SURAT-II/2011 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II]

M/s Jayeshbhai R Shah

Managing Director, Crystal Forms Ltd.,
Plot No. 4104, Gidc, Ankleshwar,
Bharuch, Gujarat

.... Appellant

VERSUS

C.C.E. & S.T. Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat - 395001

.... Respondent

APPEARANCE :

Sh. Vinay Kansara, Advocate for the Appellant
Sh. K. Kinariwala (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 30.08.2019

DATE OF DECISION: 30.08.2019

The appeal is disposed of. For order, see the order of date in
Excise Appeal No.1238 of 2011.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**